



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,5th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6541/2016	JOYTISH CHANDRA ROY and ANR Versus THE STATE OF ASSAM AND 15 ORS	MR.D BORA MR.J AHMED MR.S DAS MD.S ISLAM MRI MUSABBIR	SC, ELEMENTARY EDUCATION SC, BTADC SC, SSA
2	WP(C)/6853/2016	BABASANA SINGHA Versus THE STATE OF ASSAM and 5 ORS.	MRM A ISLAM MR.K SINGHA MR.D GOGOI	GA, ASSAM SC, SECONDARY EDUCATION
3	WP(C)/6967/2016	MOZAMMEL HOQUE Versus THE STATE OF ASSAM and 8 ORS.	MR.A ROSHID MR.A MOBARAQUE	GA, ASSAMR. 1-4
4	WP(C)/7308/2018	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	GA, ASSAM
5	WP(C)/7966/2018	AHAMMAD ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DHAR MR. B HALDAR MR H DAS MD. F ALI	SC, ELEM. EDU
6	WP(C)/2611/2019	M/S. PIONEER LIVESTOCK Versus THE STATE OF ASSAM AND 3 ORS.	MR I RAFIQUE MR. B ZAMAN MS. M DEKA	GA, ASSAM
7	WP(C)/2652/2019	HAFIZUDDIN AHMED AND 4 ORS. Versus THE ADDITIONAL DEPUTY COMMISSIONER AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR H J YEPHTO MR. V ACHUMI MR MONZUR K CHOUDHURY	GA, ASSAM SC, REVENUE
8	WP(C)/6281/2019	MANSUR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY	GA, ASSAM
9	WP(C)/966/2023	ROSA ROSHIE TOKBIPI Versus THE UNION OF INDIA AND 9 ORS.	MRS. R RONGMEI MS. K L R YANTHAN MR. A ULLAH	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C
10	WP(C)/3709/2023	TARALA DAS Versus GAIL (INDIA) LIMITED AND 4 ORS	MR K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	GA, ASSAM SC, GAIL

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6996/2016	DHRITIMAN SARMA and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.A SARMA MR.U CHOUDHURY MR.G BHARADWAJ MR M P GOSWAMI	GA, ASSAM
2	WP(C)/7338/2016	BULU KUMAR ROY and ANR. Versus THE STATE OF ASSAM and 11 ORS.	MRM H AHMED MR.A HUSSAIN	GA, ASSAM MR.P K GOGOI(R-12) MR.H K GOGOIR-12 MR.S K PANDEY(R-12) MR M RAHMAN (R-5 TO 8)
3	CRP(IO)/107/2022	SUKHENDU SEKHAR DEB Versus ARUN KUMAR BIST AND 8 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. P D NAIR (R4) MR. A CHETRY (R4) MR G ALAM (R4) MR. H ROHMAN (R4) S R A NASER (R4)
4	Tr.P.(C)/124/2022	JUTIKA ROY Versus DIPANKAR BARMAN	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	
5	Tr.P.(C)/126/2022	NUR NEHAR BEGUM Versus ILIASUR RAHMAN	MR. DILIP DEY	

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3220/2016	DIPENDRA CHANDRA DEY Versus THE UNITED BANK OF INDIA and 3 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY	
2	CRP(IO)/281/2018	SUDHIR BARUAH Versus PIJUPARA SAHAPARA KALI MANDIR AND 10 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. A A AHMED (R1, R2, R4-R11)
3	WP(C)/3626/2018	NORTH EASTERN TRANSMISSION COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND	GA, ASSAM
4	WP(C)/1926/2019	NISHIKA ROADLINES Versus THE STATE OF ASSAM AND 3 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	GA, ASSAM SC, F C I
5	WP(C)/1934/2019	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE SC, TAXES
6	WP(C)/3584/2020	JULEKHA BIBI AND ANR. Versus MINJUMA BEGUM AND 2 ORS.	MR. S C BISWAS	MS. R D MOZUMDAR (R3) MR A K AZAD MS. C MOZUMDAR (R3) MR. S P SHARMA (R3) MR M RAHMAN
7	WP(C)/6675/2021	SUSMITA DAS AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. B CHOUDHURY (SC, APDCL, R-2,3) MR. B SARMA (SC, RAILWAYS, R-1) MR. B DEORI (GA, ASSAM, R-4,7) MR. M BORAH (R-6) MS B BORA (R-6) SC, RAILWAY
8	Tr.P.(C)/49/2022	MONOWARA BEGUM AND 2 ORS. Versus MANOWAR HUSSAIN	MR. P A AHMED MS. INDRANEE SARMA MR. D BORA	
9	Tr.P.(C)/115/2022	MRIDUSMITA NATH Versus SUMIT KUNDU	MR. R DEV MS. S BARAT	

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